

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP No.183/14/HDB/2017	
NAME OF THE COMPANY	MPR Refractories Ltd	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	14	

## Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
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	RS	PC COUNTRY CONDING

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	Name of the Counsel(s)	Name of the Counsei(s)  Designation	Name of the Counsei(s)  Designation  E-man & Telephone No.

Heard Shri K.CH. Venkat Reddy, Learned PCS and Dr S.V. Rama Krishna, Learned Counsel for the Petitioner .

The Learned Counsel for the Petitioner submit that he has filed a memo requesting the Tribunal to cause publication of advertisement about the Petition in Nava Telangana in the place of Namasthe Telangana in Telugu and continue in business standard for English. He is permitted to publish in Nava Telangana.

Post the case on 06.11.2017.

Member (T)

Member (J)